

[Mr. Deputy Speaker]

Balumath in Palamu District of Bihar.”

The motion was adopted.

[Translation]

SHRI YOGESHWAR PRASAD YOGESH : I introduce the Bill.

***CONSTITUTION (AMENDMENT)
BILL**

(Amendment of Article 311)

[Translation]

SHRI C. JANGA REDDY (Hanamkonda) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

[English]

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI C. JANGA REDDY : I introduce the Bill.

***CONSTITUTION (AMENDMENT)
BILL**

(Substitution of new article for article 371)

[English]

SHRI HUSSAIN DALWAI (Ratnagiri) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a

Bill further to amend the Constitution of India.”

The motion was adopted.

SHRI HUSSAIN DALWAI : I introduce the Bill.

***FREEDOM OF RELIGION BILL**

[English]

SHRI S.M. BHATTAM (Visakhapatnam) : I beg to move for leave to introduce a Bill to provide for prohibition on conversion from one religion to another by the use of force or inducement or by fraudulent means and for matters incidental thereto.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a Bill to provide for prohibition on conversion from one religion to another by the use of force or inducement or by fraudulent means and for matters incidental thereto.”

The motion was adopted.

SHRI S.M. BHATTAM : I introduce the Bill.

***CONSTITUTION (AMENDMENT)
BILL**

(Amendment of Articles 84, 102; etc.)

[English]

SHRI HUSSAIN DALWAI (Ratnagiri) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY SPEAKER : The question is :

“That leave be granted to introduce a